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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉटन 32/ Plot No. 32
सैक्टर 14/ Sector 14
द्वारका/ Dwarka भारत / India
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1893** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Donga Naga Raveendra, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri Donga Naga Raveendra** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Donga Naga Raveendra** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1894** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Ajay Kumar Prajapati, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Chennai

2. **Shri Ajay Kumar Prajapati** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Shri Ajay Kumar Prajapati** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1895** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Balraj G, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri Balraj G** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Balraj G** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1896** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Siddharth Babaso Jadhav, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Delhi

2. **Shri Siddharth Babaso Jadhav** will report to Head of Office of **Delhi** and will assume the charge at the said new location to work in the same capacity as per work allotted in earlier office orders.

3. **Shri Siddharth Babaso Jadhav** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1897** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Akshay Kumar, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Shri Akshay Kumar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Akshay Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1898** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Sandhya Kothari, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Delhi

2. **Ms. Sandhya Kothari** will report to Head of Office of **Delhi** to assist the CGPDTM in legal matters related to the Patents and Designs in the role of Officer on Special Duty, OSD (Legal) in the O/o CGPDTM.

3. **Ms. Sandhya Kothari** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1899** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Trishala Verma, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Ms. Trishala Verma** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Ms. Trishala Verma** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1900** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Rahul Kumar Jaiswal, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Chennai

2. **Shri Rahul Kumar Jaiswal** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Shri Rahul Kumar Jaiswal** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1901** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Suprabhat, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Chennai

2. **Shri Suprabhat** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Shri Suprabhat** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1902** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Rocky Chhikara, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Chennai

2. **Shri Rocky Chhikara** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Shri Rocky Chhikara** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1903** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Ajay Kumar Maurya, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Chennai

2. **Shri Ajay Kumar Maurya** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Shri Ajay Kumar Maurya** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1904** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Nikhil Katiyar, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Shri Nikhil Katiyar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Nikhil Katiyar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1905** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Alok Mishra, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Shri Alok Mishra** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Alok Mishra** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1906** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Raj Singh, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Shri Raj Singh** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Raj Singh** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1907** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Vinita Suyal, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Chennai

2. **Shri Vinita Suyal** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Shri Vinita Suyal** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1908** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Md Tanveer Ur Rahman, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Md Tanveer Ur Rahman** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Md Tanveer Ur Rahman** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1909** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Madhumitha Srinivas Raju, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Ms. Madhumitha Srinivas Raju** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Ms. Madhumitha Srinivas Raju** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1910** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Haribansh Kumar, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Chennai

2. **Shri Haribansh Kumar** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Shri Haribansh Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1911** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Neeraj Upadhyay, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Shri Neeraj Upadhyay** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Neeraj Upadhyay** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1912** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Manoj Yadav, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Chennai

2. **Shri Manoj Yadav** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Manoj Yadav** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1913** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Sumit Kumar, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Kolkata

2. **Shri Sumit Kumar** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Sumit Kumar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1914** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Nilamani Kundu, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri Nilamani Kundu** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Nilamani Kundu** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1915** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Mayur Lokhande, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Nagpur

2. **Shri Mayur Lokhande** will report to Head of Office of **Nagpur** to work in the Examination group of officer's discipline.

3. **Shri Mayur Lokhande** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
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संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1916** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Pavan Kumar Meena, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Ahmedabad

2. **Shri Pavan Kumar Meena** will report to Head of Office of **Ahmedabad** to work in the Examination group of officer's discipline.

3. **Shri Pavan Kumar Meena** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
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4. Personal file of abovementioned officer.
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संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1917** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Ravindra Nath Choudhary, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Nagpur

2. **Shri Ravindra Nath Choudhary** will report to Head of Office of **Nagpur** to work in the Examination group of officer's discipline.

3. **Shri Ravindra Nath Choudhary** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
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संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1918** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Sudhakar Bommeda, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Nagpur

2. **Shri Sudhakar Bommeda** will report to Head of Office of **Nagpur** to work in the Examination group of officer's discipline.

3. **Shri Sudhakar Bommeda** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
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संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1919** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Ram Shiv Deepak, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Delhi

2. **Shri Ram Shiv Deepak** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.

3. **Shri Ram Shiv Deepak** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1920** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Ankit Jena, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri Ankit Jena** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.

3. **Shri Ankit Jena** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

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(Vickey Kumar)
Director
Administration& Establishment
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वेबसाइट / Website: www.ipindia.gov.in

संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1921** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Vivek Raj, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri Vivek Raj** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Vivek Raj** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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Ministry of Commerce & Industry
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बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
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संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1922** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Avinash Pandit Munde, Assistant Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Nagpur

2. **Shri Avinash Pandit Munde** will report to Head of Office of **Nagpur** to work in the Examination group of officer's discipline.

3. **Shri Avinash Pandit Munde** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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बौद्धिक संपदा भवन
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संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1923** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Dr. Prithipal Singh, Deputy Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Delhi

2. **Dr. Prithipal Singh** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.

3. **Dr. Prithipal Singh** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. **CGPDTM-11018(11)/1/2022-CGPO/1924** दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Soumen Das, Deputy Controller of Patents & Designs** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Nagpur	Kolkata

2. **Shri Soumen Das** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Soumen Das** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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बौद्धिक संपदा भवन
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/1925 दिनांक/Date: 08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri N. Babu, Deputy Registrar of Trade Marks, Geographical Indications and Copyright** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Mumbai

2. **Shri N. Babu** will report to Head of Office of **Mumbai** to work allotted as per earlier office orders.

3. **Shri N. Babu** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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ई-मेल/E-Mail: cgoffice.in@nic.in
वेबसाइट/Website: www.ipindia.gov.in

संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/1926 दिनांक/Date:08.12.2025

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Virender Singh, Assistant Registrar of Trade Marks, Geographical Indications and Copyright** at own cost in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Virender Singh** will report to Head of Office of **Delhi** to work allotted as per earlier office orders.

3. **Shri Virender Singh** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1927** दिनांक/Date:08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Sonal S. Waingankar, Senior Examiner of Trade Marks, Geographical Indications and Copyright** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Ahmedabad

2. **Ms. Sonal S. Waingankar** will report to Head of Office of **Ahmedabad** to work allotted as per earlier office orders.

3. **Ms. Sonal S. Waingankar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1928** दिनांक/Date:08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Raman Kumar Prajapati, Senior Examiner of Trade Marks, Geographical Indications and Copyright** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Delhi

2. **Shri Raman Kumar Prajapati** will report to Head of Office of **Delhi** to work allotted as per earlier office orders.

3. **Shri Raman Kumar Prajapati** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1929** दिनांक/Date:08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Subhangi Dushyant Kamble, Senior Examiner of Trade Marks, Geographical Indications and Copyright** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Nagpur

2. **Ms. Subhangi Dushyant Kamble** will report to Head of Office of **Nagpur** to work allotted as per earlier office orders.

3. **Ms. Subhangi Dushyant Kamble** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1930** दिनांक/Date:08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Asheesh Kumar, Senior Examiner of Trade Marks, Geographical Indications and Copyright** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Chennai

2. **Shri Asheesh Kumar** will report to Head of Office of **Chennai** to work allotted as per earlier office orders.

3. **Shri Asheesh Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.

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Ministry of Commerce & Industry
उद्योगसंवर्धनऔरआंतरिकव्यापारविभाग
Department for Promotion of Industry and Internal Trade

बौद्धिकसंपदाभवन
BOUDDHIK SAMPADA BHAWAN
प्लॉटन 32/ Plot No. 32
सैक्टर 14/ Sector 14
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1931** दिनांक/Date:08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Tushar Ambadas Ingale, Senior Examiner of Trade Marks, Geographical Indications and Copyright** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Delhi

2. **Shri Tushar Ambadas Ingale** will report to Head of Office of **Delhi** to work allotted as per earlier office orders.

3. **Shri Tushar Ambadas Ingale** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1932** दिनांक/Date:08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Sarika Prashant Nagpurkar, Senior Examiner of Trade Marks, Geographical Indications and Copyright** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Nagpur

2. **Ms. Sarika Prashant Nagpurkar** will report to Head of Office of **Nagpur** to work allotted as per earlier office orders.

3. **Ms. Sarika Prashant Nagpurkar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1933** दिनांक/Date:08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Sunil Prakash Dhadwad, Senior Examiner of Trade Marks, Geographical Indications and Copyright** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Nagpur

2. **Shri Sunil Prakash Dhadwad** will report to Head of Office of **Nagpur** to work allotted as per earlier office orders.

3. **Shri Sunil Prakash Dhadwad** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1935** दिनांक/Date:08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Megha Sunil Chavan, Senior Examiner of Trade Marks, Geographical Indications and Copyright** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Delhi

2. **Ms. Megha Sunil Chavan** will report to Head of Office of **Delhi** to work allotted as per earlier office orders.

3. **Ms. Megha Sunil Chavan** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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